

MINUTES OF THE MEETING NO. 09 (2018-19) OF EXPORT FACILITATION COMMITTEE (EFC)
HELD ON 18.12.2018 AT 5.00 PM AT UDYOG BHAWAN, NEW DELHI

Meeting No. 09(2018-19) of EXIM Facilitation Committee (EFC) was held under the chairmanship of Shri Nikunj Kumar Srivastava, Addl. DGFT on 18.12.2018 at 5.00 PM in Room No. 11, H-Wing, Udyog Bhawan, New Delhi to consider the applications for export of 'restricted' items.

2. The following members attended the meeting:-

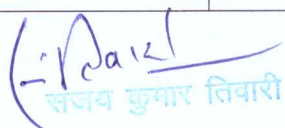
- (i) Dr. Dilip Kr. Srivastava, Asst. Comm. (QC) (DoAC&FW)
- (ii) Dr. Anirudh , LO,T (Department of Animal Husbandry, Dairying and Fisheries)
- (iii) Shri Yogesh Kumar, JSO (Department of Animal Husbandry, dairying and Fisheries)
- (iv) Shri Servesh Kumar (Department of Fertilizer)

In attendance:

- (i) Shri Soumya Chatopadhyay (Jt. DGFT)
- (ii) Shri Sanjay Kumar Tiwari, Dy. DGFT
- (iii) Shri Nitish Suri, Dy. DGFT
- (iv) Shri Vinod Kumar Sharma, FTDO

3. Altogether 64 applications (including 25 deferred cases) were considered by the EFC, out of which 44 cases were approved (including 05 post facto approval), 01 case rejected, 01 case dropped and remaining 18 cases were deferred due to want of comments/NOC from the concerned administrative Ministry / Department or in await of information from the applicants. The decision of the Committee is indicated in the tabulated statement given below:

Sl. No.	Name of the Firm and File No.	Product Quantity and FOB Value	Date of receipt of application	Decision of EFC / remark
DEPTT. OF AGRICULTURE COOPERATION AND FARMES WELFARE (DoAC&FW) (Seed Cases)				
1.	M/s. Bio Resources, Hyderabad F.No. 01/91/110/46/AM19/EC	220 Kgs. Onion Bombay Red and 220 Kgs. Onion Texas Grano White for a total Fob value of USD 7700.00	12.07.2018	Approved as per the Comments / NOC received from DoAC&FW vide letter no. 1-117/2018-SD.IV (237 th EXIM – b (iv)) on 11.12.2018 for export of 220 Kgs. Onion Bombay Red and 220 Kgs. Onion Texas Grano White.
2.	M/s. Seedworks International Pvt. Ltd., Malkajgiri, Telangana F.No. 01/91/110/96/AM19/EC	1403340 Kgs. Hybrid Paddy Seeds for a total FOB value of Rs. 22,40,53,950/-	03.10.2018	Based on NOC of DoAC&FW dated 11.12.2018, permission was issued with the approval of Chairman, EFC. EFC has approved the case on Ex-Post Facto basis.
3.	M/s. Seedworks International Pvt. Ltd., Malkajgiri, Telangana F.No. 01/91/110/95/AM19	550000 Kgs. Hybrid Paddy Seeds for a total FOB value of Rs. 14,06,00,000/-	03.10.2018	Approved as per the Comments / NOC received from DoAC&FW vide letter no. 1-117/2018-SD.IV (237 th EXIM – 27) on 11.12.2018 for export of 5,50,000 Kgs.paddy seeds c.v. US-312 @4,40,000 kg, c.v. US-382 @50,000 kg and c.v. US-305 @60,000 kg to Nepal.
4.	M/s. Pioneer HI-Bred Private Ltd., Hyderabad F.No. 01/91/110/86/AM18/EC	119.41 Kgs. Pioneer Brand Rice (Paddy) Seeds for a total FOB value of USD 417.93	24.09.2018	Approved as per the Comments / NOC received from DoAC&FW vide letter no. 1-117/2018-SD.IV (237 th EXIM – 9) on 11.12.2018 for export of 119.41 Kgs. Pioneer Brand Rice (Paddy) Seeds.
5.	M/s. PHI Seeds Private Ltd., Hyderabad 01/91/110/88/AM19/EC	30100 Kgs. Pioneer Brand Hybrid Paddy (Rice) Seeds for a total FOB value of USD 105350.00	26.09.2018	Approved as per the Comments / NOC received from DoAC&FW vide letter no. 1-117/2018-SD.IV (237 th EXIM – 10) on 11.12.2018 for export of 30100 Kgs. Pioneer Brand Hybrid Paddy (Rice) Seeds.


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6.	M/s. PHI Seeds Private Ltd., Hyderabad 01/91/110/121/AM19/EC	40,150 Kgs. Pioneer Brand Hybrid Paddy (Rice) Seed for a total FOB value of USD 140525.00	16.10.2018	Approved as per the Comments / NOC received from DoAC&FW vide letter no. 1- 117/2018-SD.IV (237 th EXIM – 25) on 11.12.2018 for export of 40,150 Kgs. Pioneer Brand Hybrid Paddy (Rice) Seed.
7.	M/s JK Agri Genetics Ltd., Hyderabad. F. No. 01/91/110/107/AM19/EC	60000 Kg hybrid maize seeds for FOB value INR 1,08,00000.00	10.10.2018	Based on NOC of DoAC&FW dated 11.12.2018, permission was issued with the approval of Chairman, EFC. EFC has approved the case on Ex-Post Facto basis.
8.	M/s. JK Agri Genetics Limited, Hyderabad F.No. 01/91/110./139/AM19	2000 Kg. Bt. Hybrid Cotton Seeds (JKCH 1947 Bt) for a FOB value of USD 48000.00	02.11.2018	Approved as per the Comments / NOC received from DoAC&FW vide letter no. 1- 117/2018-SD.IV (237 th EXIM – 24) on 11.12.2018 for export of 2000 Kg. Bt. Hybrid Cotton Seeds (JKCH 1947 Bt).
9.	M/s. Laxmi Traders, Araria (Bihar) F.No. 01/91/110/141./AM19/EC	11000 MT Non Basmati Rice Paddy other than seed quality	13.11.2018	Based on NOC of DoAC&FW dated 03.12.2018, permission was issued with the approval of Chairman, EFC. EFC has approved the case on Ex-Post Facto basis.
10.	M/s. Kalash Seeds Pvt. Ltd., Jalna (MS) F.No. 01/91/110/145/AM19/EC	2000 Kgs. Hybrid Onion Seed (Allium cepa L) Nayak and Hyybrid Onion Seed (Allium cepa L) Bonua for a FOB value of USD 50000.00	19.11.2018	Approved on the basis of Comments / NOC received from DoAC&FW vide letter no. 1- 117/2018-SD.IV (237 th EXIM – 20) on 11.12.2018 for export of 2000 Kgs. Hybrid Onion Seed (Allium cepa L) Nayak and Hyybrid Onion Seed (Allium cepa L) Bonua.
11.	M/s. Kalash Seeds Pvt. Ltd., Jalna (MS) F.No. 01/91/110/146/AM19/EC	6000 Kgs. Hybrid Onion Seed (Allium cepa L) KSP 9440 and Hybrid Onion Seed (Allium cepa L) KSP 9198 for a FOB value of USD 306000.00	19.11.2018	Approved on the basis of Comments / NOC received from DoAC&FW vide letter no. 1- 117/2018-SD.IV (237 th EXIM – 21) on 11.12.2018 for export of 6000 Kgs. Hybrid Onion Seed (Allium cepa L) KSP 9440 and Hybrid Onion Seed (Allium cepa L) KSP 9198
12.	M/s. Siddhi Vinayak Trading Company, East Champaran (Bihar) F.No. 01/91/110/151/AM19/EC	10000 MTs Non Basmati Rice Paddy (other than seed quality) for a FOB value of Rs. 15,00,00,000/-	22.11.2018	Approved as per the Comments / NOC received from DoAC&FW vide letter no. 1- 79/2015-SD.IV (Pt.-IV) dated 20.12.2018 for export 10,000 MTs Non Basmati Rice in Husk (Paddy) other than seed quality.
13.	M/s. Malav Seeds Pvt. Ltd., Ratlam (M.P.) F.No. 01/91/110/143/AM19/EC	20 MT Onion Seed Variety –Violet De Galmi Super for a FOB value of USD 280000.00	16.11.2018	Approved as per the Comments / NOC received from DoAC&FW vide letter no. 1- 117/2018-SD.IV (237 th EXIM – 2) on 11.12.2018 for export of 20 MT Onion Seed Variety –Violet De Galmi Super.
14.	M/s. Raj Laxmi Traders, Jogbani F.No. 01/91/110/144/AM19/EC	5000 MTs Non Basmati Rice in Husk paddy (other than seed quality) for a FOB value of Rs. 7,50,00,000/-	18.11.2018	Approved as per the Comments / NOC received from DoAC&FW vide letter no. 1- 79/2015-SD.IV (Pt.-IV) dated 20.12.2018 for export 5000 MTs Non Basmati Rice in Husk (Paddy) other than seed quality.
15.	M/s. Maa Laxmi Traders, East Champaran (Bihar) F.No. 01/91/110/148/AM19/EC	10000 MTs Non Basmati Rice paddy (other than seed quality) for a FOB value of Rs. 15,00,00,000/-	22.11.2018	Approved as per the Comments / NOC received from DoAC&FW vide letter no. 1- 79/2015-SD.IV (Pt.-IV) dated 20.12.2018 for export 10,000 MTs Non Basmati Rice in Husk (Paddy) other than seed quality..
16.	M/s. Karan Enterprises, East Champaran, (Bihar) F.No. 01/91/110/154/AM19/EC	4000 MT Other Rice in Husk (Paddy our Husk) other than seed quality) for A FOB value of Rs. 4,80,00,000/-	26.11.2018	Deferred due to want of NOC/ Comments of DoAC&FW.
17.	M/s. Sainik Rice Mill, Madhubani (Bihar) F.No. 01/91/110/157/AM19/EC	10000 MTs Non Basmati Rice (Paddy) other than seed quality for a FOB value of Rs. 15,00,00,000/-	30.11.2018	Deferred due to want of NOC/ Comments of DoAC&FW.

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18.	M/s. Om Sai Traders, Sitamarhi (Bihar) F.No. 01/91/110/161/AM19/EC	6000 MTs Non Basmati Rice in Husk (paddy) other than seed quality for FOB value of Rs. 9,00,00,000/-	03.12.2018	Deferred due to want of NOC/ Comments of DoAC&FW.
19.	M/s. East West Seeds India (Pvt.) Ltd., Aurangabad F.No. 01/91/110/155/AM19/EC	60 Kgs. Onion Seeds IPJ222 (Allium Spp.) for a FOB value of USD 780	26.11.2018	Deferred due to want of NOC/ Comments of DoAC&FW. Additional information has been called for by DoAC&FW from the firm on source of the product.
20.	M/s. Pankaj Trading Company, Siddharthnagar (U.P.) F.No. 01/91/110/162/AM19/EC	10000 MTs Non Basmati Rice in Husk (Paddy) other than seed quality for FOB value of Rs. 17,00,00,000/-	03.12.2018	Approved as per the Comments / NOC received from DoAC&FW vide letter no. 1-79/2015-SD.IV (Pt.-IV) dated 20.12.2018 for export 10000 MTs Non Basmati Rice in Husk (Paddy) other than seed quality.
21.	M/s. Anurag Trading, Araria (Bihar) F.No. 01/91/110/163/AM19/EC	10000 MT Non Basmati Rice in Husk (Paddy) other than seed quality for FOB value of Rs. 15,00,00,000/-	04.12.2018	Approved as per the Comments / NOC received from DoAC&FW vide letter no. 1-79/2015-SD.IV (Pt.-IV) dated 20.12.2018 for export 10000 MTs Non Basmati Rice in Husk (Paddy) other than seed quality.
22.	M/s. Gopal Bhandar, Nalanda (Bihar) F.No. 01/91/110/164/AM19/EC	10000 MT Non Basmati Rice in Husk (Paddy) other than seed quality for FOB value of Rs. 17,00,00,000/-	03.12.2018	Approved as per the Comments / NOC received from DoAC&FW vide letter no. 1-79/2015-SD.IV (Pt.-IV) dated 20.12.2018 for export 10,000 MTs Non Basmati Rice in Husk (Paddy) other than seed quality.
23.	M/s. Jai Govind Enterprises, East Champaran (Bihar) F.No. 01/01/110/166/AM19/EC	6000 MT Non Basmati Rice (Paddy) other than seed quality for FOB value of Rs. 9,00,00,000/-	04.12.2018	Approved as per the Comments / NOC received from DoAC&FW vide letter no. 1-79/2015-SD.IV (Pt.-IV) dated 20.12.2018 for export 6000 MTs Non Basmati Rice in Husk (Paddy) other than seed quality.
24.	M/s. Dipjyoti Enterprises, East Champaran (Bihar) F.No. 01/91/110/167/AM19/EC	5000 MT Non Basmati Rice (Paddy) other than seed quality for FOB value of Rs. 7,50,00,000/-	04.12.2018	Approved as per the Comments / NOC received from DoAC&FW vide letter no. 1-79/2015-SD.IV (Pt.-IV) dated 20.12.2018 for export 5000 MTs Non Basmati Rice in Husk (Paddy) other than seed quality.
25.	M/s. Shree Ganesh Trading, East Champara (Bihar) F.No. 01/91/110/168/AM19/EC	3000 MT Non Basmati Rice (Paddy) other than seed quality for FOB value of Rs. 3,60,00,000/-	04.12.2018	Approved as per the Comments / NOC received from DoAC&FW vide letter no. 1-79/2015-SD.IV (Pt.-IV) dated 20.12.2018 for export 3000 MTs Non Basmati Rice in Husk (Paddy) other than seed quality.
26.	M/s. Safal Seeds & Biotech, Jalna (MS) F.No. 01/91/110/137/AM19/EC	20 MT of Onion Seed c.v. Bombay Red for a FOB value of US\$ 120000.00	12.11.2018	Based on NOC of DoAC&FW dated 03.12.2018, permission was issued with the approval of Chairman, EFC. EFC has approved the case on Ex-Post Facto basis.
27.	M/s. Nikhil Traders, East Champaran, Bihar F.No. 01/91/110/165/AM19/EC	14000 MT Non Basmati Rice in husk (Paddy our Husk) other than seed quality for FOB value of Rs. 241,150,000/-	04.12.2018	Approved as per the Comments / NOC received from DoAC&FW vide letter no. 1-79/2015-SD.IV (Pt.-IV) dated 20.12.2018 for export 14,000 MTs Non Basmati Rice in Husk (Paddy) other than seed quality.
28.	M/s. Hari Om Traders, Nalanda, Bihar F.No. 01/91/110/169/AM19/EC	10,000 MT Non Basmati Rice in husk (Paddy) other than seed quality for FOB value of Rs. 17,00,00,000/-	06.12.2018	Approved as per the Comments / NOC received from DoAC&FW vide letter no. 1-79/2015-SD.IV (Pt.-IV) dated 20.12.2018 for export 10,000 MTs Non Basmati Rice in Husk (Paddy) other than seed quality.
29.	M/s. Balajee Enterprises, Arwal, Bihar F.No. 01/91/110/170/AM19/EC	10000 MT Non Basmati Rice in husk (Paddy) other than seed quality for FOB value of Rs. 17,00,00,000/-	06.12.2018	Approved as per the Comments / NOC received from DoAC&FW vide letter no. 1-79/2015-SD.IV (Pt.-IV) dated 20.12.2018 for export 10,000 MTs Non Basmati Rice in Husk (Paddy) other than seed quality.
30.	M/s. Hanuman Galla Bhandar, Sitamardhi, Bihar F.No. 01/91/110/171/AM19/EC	5000 MT Non Basmati Rice (Paddy) other than seed quality for FOB value of Rs. 7,50,00,000/-	07.12.2018	Approved as per the Comments / NOC received from DoAC&FW vide letter no. 1-79/2015-SD.IV (Pt.-IV) dated 20.12.2018 for export 5000 MTs Non Basmati Rice in Husk (Paddy) other than seed quality.

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31.	M/s. Raj Trading Company, Gopalganj, Bihar F.No. 01/91/110/172/AM19/EC	5000 MT Non Basmati Rice in Husk (Paddy) other than seed quality for FOB value of Rs. 8,50,00,000/-	11.12.2018	Approved as per the Comments / NOC received from DoAC&FW vide letter no. 1-79/2015-SD.IV (Pt.-IV) dated 20.12.2018 for export 5000 MTs Non Basmati Rice in Husk (Paddy) other than seed quality.
32.	M/s. Siddhi Vinayak Trading, Araria, Bihar F.No. 01/91/110/173/AM19/EC	3500 MT Non Basmati Rice Paddy other than seed quality for FOB value of Rs. 5,95,00,000/-	11.12.2018	Approved as per the Comments / NOC received from DoAC&FW vide letter no. 1-79/2015-SD.IV (Pt.-IV) dated 20.12.2018 for export 3500 MTs Non Basmati Rice in Husk (Paddy) other than seed quality.
33.	M/s. Shree Baba Industries, Maharajganj (U.P.) F.No. 01/91/110/174/AM19/EC	5000 MT Non Basmati Rice in Husk (paddy) other than seed quality for FOB value of Rs. 8,50,00,000/-	11.12.2018	Approved as per the Comments / NOC received from DoAC&FW vide letter no. 1-79/2015-SD.IV (Pt.-IV) dated 20.12.2018 for export 5000 MTs Non Basmati Rice in Husk (Paddy) other than seed quality.
34.	M/s. Vasavi Seeds, Bellary, Karnataka F.No. 01/91/110/175/AM19/EC	12,500.00 Kgs. Onion Seeds – Agri Found Dark Red, Agri Found Light and Red Onion	10.12.2018	Deferred due to want of NOC/ Comments of DoAC&FW.
35.	M/s. Manju Seeds, Bellalry (Karnataka) F.No. 01/91/110/176/AM19/EC	12500 Kgs. Onion Seeds- Red onion, Agri Found Light Red and Agri Found Dark Red for FOB value of Rs. 67,50,000/-	10.12.2018	Deferred due to want of NOC/ Comments of DoAC&FW.
36.	M/s. Sahu Traders, Aurangabad (Bihar) F.No. 01/91/110/177/AM19/EC	10,000 MT Non Basmati Rice in husk (Paddy) other than seed quality for FOB value of Rs. 17,00,00,000/-	11.12.2018	Approved as per the Comments / NOC received from DoAC&FW vide letter no. 1-79/2015-SD.IV (Pt.-IV) dated 20.12.2018 for export 10,000 MTs Non Basmati Rice in Husk (Paddy) other than seed quality.
37.	M/s. Shree Balajee Trading, East Champaran, Bihar F.No. 01/91/110/178/AM19/EC	5000 MT of Non-Basmati Rice (Paddy) other than seed quality for FOB value of Rs. 7,50,00,000/-	07.12.2018	Approved as per the Comments / NOC received from DoAC&FW vide letter no. 1-79/2015-SD.IV (Pt.-IV) dated 20.12.2018 for export 5000 MTs Non Basmati Rice in Husk (Paddy) other than seed quality.
38.	M/s Aishwarj Traders, Araria , Bihar F.No. 01/91/110/182/AM19/EC	5000 MT of Non-Basmati Rice (Paddy) other than seed quality for FOB value of Rs. 7,50,00,000/-	12.12.2018	Deferred due to want of NOC/ Comments of DoAC&FW.
39.	M/s Ayush Traders, Jogbani, Bihar F.No. 01/91/110/179/AM19/EC	2500 MT of Non-Basmati Rice (Paddy) other than seed quality for FOB value of Rs. 3,75,00,000/-	13.12.2018	Deferred due to want of NOC/ Comments of DoAC&FW.

Department of Animal Husbandry, Dairying and Fisheries (DAHDF)

40.	M/s. Vijani Exim Private Ltd., Delhi F. No. 01/91/110/66/AM19/EC	1000 Buffalo (M&F) for Fob value of USD 300000.00	08.08.2018 (deficient application)	Deferred due to want NOC/ Comments of DAHDF. Chairman, EFC expressed his concern over considerable delay in DAHDF in conveying their views / comments. The representative of DAHDF informed that they are considering the case in line with a similar case of M/s J.K. Enterprises, Kolkata. Chairman, EFC instructed that a D.O. letter from DGFT to Secretary, DAHDF may be sent to highlight the issues being faced by the exporters due to delayed response by the Government agencies.
41.	M/s. Sabarmati Ashram Gaushala, Ahmedabad F.No. 01/91/110/142/AM19/EC	6800 nos. doses of semen (in straws) for FOB value of USD 23550.00	15.11.2018	Deferred due to want of NOC/ Comments of DAHDF.
42.	M/s. Virentiateach Pvt. Ltd., New Delhi F.No. 01/91/110/160/AM19/EC	1500 MT Alfalfa Hay other for FOB value of USD 412500.00	03.12.2018	Deferred. DAHDF (Feed & Fodder Unit), vide O.M. No. R-24018/20/2018/-DIR ANLM dated 17.12.2018 have conveyed that they do not support the proposal at this stage in view of the domestic fodder availability due to recent drought/flood in some parts of the country. However, the representative of DAHDF present during the

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				meeting informed that the DAHDF (Trade Div.) is reviewing their comments and will provide their considered views shortly. He requested the EFC to defer the case. Accordingly, the case was deferred. The DAHDF was requested to provide their views on priority.
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Ministry of Environment, forest and Climate Change (MoEF&CC)

43.	M/s Tinkle Bells International Pvt. Ltd., Okhla -III New Delhi F.No.01/91/110/128/AM18/EC	200 MT of 'D-oiled Spent Dust of Sandalwood' for FOB value of USD 80,000	21.06.2018	Deferred due to want NOC/ Comments from MoEF&CC (SU Division). The issue relating to existence of DGFT PN No. 2 of 13.04.1998 was discussed in the meeting and it was observed that the said PN was issued way back and the since then the export policy has been revised many times. The said PN does not reflect in the HBP of FTP 2015-20 and have no relevance. The EFC decided to recommend to MOEF&CC to decide the case in view of the present export policy and legal source of the product intended to be exported.
44.	M/s. Argos International Marketing Private Limited, Mumbai F.No. 01/91/110/44/AM19/EC	Red Sanders Wood Log Pieces Value Added Products (VAP) in the form of furniture parts & pencil for a total FOB value of USD 46200.00	09.07.2018 & 06.08.2018 (deficient application)	Deferred due to want of information from the PCCF Karnataka. The EFC was informed that the firm intend to export VAP product of RSW including pencil. The 'pencil' as such is not defined as VAP in the Export Policy under Sl. No. 189, Chapter 44. However, it was observed that the items are indicative only and other items could also be included on merit basis. Further the committee was apprised that the firm has procured RSW on 'As is basis' from the Forest Deptt., Karnataka through Global tender and has not done any value addition. It was decided that the PCCF Karnataka may be asked to give in writing these facts to further examine the case by MOEF&CC.
45.	M/s. Himalayan International, Delhi F.No. 01/91/110/212/AM18/EC	5.0 MT of Red Sanders Wood (Grade C) in Log form for a total FOB value of USD 1,25,000	23.03.2018	Deferred due to want of information from the firm and NOC/Comments from MoEF&CC (SU Division). PCCF Karnataka has been asked to provide log list alongwith photographs of the items, which are awaited.
46.	M/s. Gujarat Fluorochemicals Limited, Panchmahal, Gujarat F.No. 01/91/110/57/AM19/EC	12029 MT of Monochloro Difluoro Methane (Refrigerant R-22 or HCFC-22) for FOB value from US\$ 12029000.00 to US\$ 54130500.00	06.08.2019	Approved on the basis of Comments/NOC received from MoEF&CC (Ozone Cell) vide their O.M. no. 11/4/2019-OC dated 14.12.2018 for export of 12029 MT of Monochloro Di-Fluoro Methane (Refrigerant R-22 or HCFC-22) for non-Feedstock use.
47.	M/s. Gujarat Fluorochemicals Limited, Panchmahal, Gujarat F.No. 01/91/110/58/AM19/EC	3000 MT of Monochloro Difluoro Methane (Refrigerant R-22 or HCFC-22) for Feedstock Application for FOB value from US\$ 3000000.00 to US\$ 13500000.00	06.08.2019	Approved on the basis of Comments/NOC received from MoEF&CC (Ozone Cell) vide their O.M. no. 11/4/2019-OC dated 14.12.2018 for export of 3000 MT of Monochloro Di-Fluoro Methane (Refrigerant R-22 or HCFC-22) for Feedstock use.
48.	M/s. Gujarat Fluorochemicals Limited, Panchmahal, Gujarat F.No. 01/91/110/59/AM19/EC	3000 MT of Monochloro Difluoro Methane (Refrigerant R-22 or HCFC-22) Feed Stock Sales for FOB value from US\$ 3000000.00 to US\$ 13500000.00	06.08.2019	Approved on the basis of Comments/NOC received from MoEF&CC (Ozone Cell) vide their O.M. no. 11/4/2019-OC dated 14.12.2018 for export of 3000 MT of Monochloro Di-Fluoro Methane (Refrigerant R-22 or HCFC-22) for Feedstock use.

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49.	M/s. Gujarat Fluorochemicals Limited, Panchmahal, Gujarat F.No. 01/91/110/159/AM19/EC	500.00 MT of Monochloro Difluoro Methane (Refrigerant R-22 or HCFC-22) Non Feed Stock use for FOB value between US\$ 500000.00 to US\$ 2250000.00	16.11.2018	Deferred due to want of information from the firm and NOC/Comments from MoEF&CC (Ozone Cell).
50.	M/s. SRF Limited, New Delhi 01/91/110/82/AM19/EC	2000 MTs of "Monochloro Di-Fluoro Methane (Refrigerant R-22 OR HCFC-22)" for FOB value between USD 2400000.00 and USD 60000000.00	13.09.2018	Approved on the basis of comments/NOC received from MoEF&CC (Ozone Cell) vide their O.M. no. 11/4/2019-OC dated 14.12.2018 for export of 2000 MT of Monochloro Di-Fluoro Methane (Refrigerant R-22 or HCFC-22) for Feedstock use
51.	M/s. SRF Limited, New Delhi 01/91/110/83/AM19/EC	8000 MTs of "Monochloro Di-Fluoro Methane (Refrigerant R-22 OR HCFC-22)" for FOB value between USD 16000000.00 and USD 24000000.00	13.09.2018	Approved on the basis of Comments/NOC received from MoEF&CC (Ozone Cell) vide their O.M. no. 11/4/2019-OC dated 14.12.2018 for export of 7465.628 MT of Monochloro Di-Fluoro Methane (Refrigerant R-22 or HCFC-22) for non-Feedstock use.
52.	M/s. SRF Limited, New Delhi F.No. 01/91/110/91/AM19/EC	1500 MTs of "Monochloro Di-Fluoro Methane (Refrigerant R-22 OR HCFC-22)" for FOB value between USD 2640000.00 and USD 4620000.00	28.09.2018	MoEF&CC (Ozone Cell) vide O.M. dated 26.11.2018 has conveyed their NOC. Accordingly permission was issued with the approval of Chairman, EFC. EFC has approved the case on Ex-Post Facto basis.
53.	M/s Navin Fluorine International Limited, Mumbai. F.No. 01/91/110/109/AM19/EC	1000.00 MT of Chloro Difluoro Methane (also known as Chloro Difluoro Methane / Refrigerant R-22 or HCFC-22 / MAFRON 22) for FOB value of USD 2383852.00	12.10.2018	Rejected in view of comments of MoEF&CC (Ozone Cell) vide O.M. dated 26.11.2018. Accordingly, rejection was conveyed with the approval of Chairman, EFC. The EFC endorsed the views of MOEF on Ex-Post Facto basis.
54.	M/s Navin Fluorine International Limited, Mumbai. F.No. 01/91/110/123/AM19/EC	8500 MT Chloro Difluoro Methane/ Refrigerant R-22 or HCFC-22 / MAFRON 22) for FOB value of USD 20825000.00	23.10.2018	Approved on the basis of Comments/NOC received from MoEF&CC (Ozone Cell) vide their O.M. no. 11/4/2019-OC dated 14.12.2018 for export of 5944.307 MT of Monochloro Di-Fluoro Methane (Refrigerant R-22 or HCFC-22) for non-Feedstock use.
55.	M/s. Serum Institute of India Private Limited, Pune F.No. 01/91/110/87/AM19/EC	28.08 Litre of Vero Cell Line CCL-81 for FOB value of USD 782.00	25.09.2018	Approved on the basis of Comments/NOC, vide O.M. No.. 3-82/2018/WL dated 18.12.2018 received from MoEF&CC (Wildlife Division) conveyed with the approval of CITES Management Authority of India, for re-export of 20.08 liters of "Vero Cell Line CCL-81" THAT ARE DERIVED FROM cites Appendix II listed species to various countries for testing purposes subject to other statutory clearances.
56.	M/s. Hindustan Exports, Mysore F.Njo. 01/91/110/89/AM19/EC	1930 Kgs. Red Sanders Log Pieces, Reject Lot-19 for FOB value USD 99650.00	28.09.2018	Deferred due to want of NOC/Comments from MoEF&CC (SU Division). The committee was informed that the PCCF, Karnataka has been requested to provide the log list of the item, which is awaited.
57.	M/s. Pisces Corporation, Navi Mumbai F.No.01/91/110/130/AM18/EC	195.83 kg of value added products (parts of various sizes of furniture) of Red Sanders Wood for FOB value of USD 17624.70	01.12.2017 received on 27.12.2017 and 02.01.2018	Approved , in view of the comments / NOC from the MOEF&CC (SU Division and Wildlife Div.), vide O.M. No. 5-2/2015-SU(Part)(Vol.IV) dated 30.07.2018 and 3-52/2018/WL dated 13.06.2018 respectively for export of 195.83 kg of VAP of RSW to China and submission of the firm that the item intended to be exported are "Parts of various sizes of

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				furniture within the permissible size limit prescribed in the export policy (Sl. No. 189, Chapter 44, Schedule 2). The Committee noted that the MOEF&CC has not provided their views w.r.t. DGFT O.M. dated 11.10.2018, despite reminders.
58.	M/s. Patanjali Ayurved Ltd., New Delhi F.No. 01/91/110/156/AM19/EC	452.9959 MT Red Sanders Wood in Log form (Grade A,B &C) for FOB value of USD 21290807.30	26.11.2018	Approved in view of the NOC from the MOEF&CC (SU Div. and WL Division) vide O.M. No. 5-2/2015-SU (Pt.) dated 26.02.2018 and re-confirmation of the same vide O.M. No. 5-2/2015-SU-Vol. III dated 13.12.2018 for export of 452.9959 MT Red Sanders Wood in Log form (Grade A,B &C) to Hong Kong.
59.	M/s. Pacific Enterprises, Bhavnagar (Gujarat) F.No. 01/91/110/135/AM19/EC	50 MT CF 3B (Halon 1301) bromotrifluoro methane for FOB value of USD 1750000.00	31.10.2018	Deferred due to want of NOC/Comments from MoEF&CC (Ozone Cell).
60.	M/s Enpay Transformer Components India Pvt. Ltd.	60 MT broken enboard (waste paper or paper board, others) for FOB value of USD 30000	30.10.2018	Approved in view of NOC/comments from the HSM Division of MOEF&CC for export of 60 MT broken enboard (waste paper or paper board, others) by M/s Enpay Transformer Components India Pvt. Ltd. Chairman instructed to further follow up the matter with DIPP so that if required export policy of Waste paper could be revisited in in terms of –Part D of Schedule III of Hazardous and Other Wastes (Management and Trans-boundary Movement) Rules 2016

DEPARTMENT OF FERTILIZERS (DOF)

61.	M/s. Hindustan Industrial Chemical Supplier, Sonipat F.No. 01/91/110/84/AM19/EC	1000 MT Technical Grade Urea for FOB value of Rs. 3.00 Crore	18.09.2018	Deferred. The Deptt. of Fertilizers, subsequent to the EFC meeting held on 18.12.2018, informed over phone that the firm vide letter dated 16.11.2018, has furnished the requisite undertaking, addressed to Assistant Commissioner Movement, which is being examined and comments would be provided shortly. Another email has also been sent to the DOF in this regard on 19.12.2018 of expediting comments.
62.	M/s Geolife Agritech India Pvt. Ltd., Mumbai F.No 01/91/110/18/AM19/EC	755 MT & 6922.50 kilo liter various grades of fertilizers for total FOB value USD 9192297.00	14.08.2018	Dropped. The committee noted that the firm is unresponsive to the queries of Deptt. of Fertilizers. However, it was observed tha the case is only being excluded from active Agenda and can be processed further (with fresh date) on receipt of requisite information from the firm.
63.	M/s. M.N. Chemicals Ltd., Bangalore F.No. 01/91/110/152/AM19/EC	200 MTs Potassium Chloride Grade BP/USP for FOB value of USD 198575.34	22.11.2018	Approved on the basis of NOC/Comments received from Department of Fertilizers, vide O.M. No. 25011/1/2016-MPR dated 18.12.2018. The DOF has informed that subsidy has not been paid on MOP/potassium Chloride (KCL) BP/USP Grade to be exported by the firm.

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MINISTRY OF PETROLEUM AND NATURAL GAS

64.	M/s Dzire Lifecare, Ahmedabad F.No. 01/91/110/120/AM19/EC	2,50,000 ltr. Ethanol (96.4%) denatured with bitrex for FOB value of USD 177500.00	15.10.2018	Approved in light of DGFT Notification No. 29 dated 28.08.2018, which provides to allow export of 'Ethyl alcohol and other spirits denatured, of any strength' for non fuel purposes. The applicant firm viz.a.viz Purchase Order from buyer, specifies that the item is proposed to be used as disinfectant/ cleaning purpose in hospitals. The committee also noted that the MOPNG has not responded to DGFT, despite repeated reminders and also representative from that Ministry not attended the EFC meetings. Committee decided to issue a permission letter to the firm with a copy to MOPNG, for their information and view, if any.
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Note :

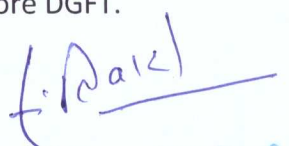
(i) **Deferred cases :** Cases shown as **deferred** imply that approval is pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.

(ii) **Approved cases:** Written permissions for **cases approved by EFC** is issued by DGFT(Hqrs.) to the firm(s) with a copy to Regional Authority (RA) concerned, for issue of export license. The applicant are required to submit their application in e-Com system with Regional Authority concerned alongwith permission letter of DGFT(Hqrs), if not applied earlier, for obtaining export license. No fresh fee is required to be paid. Please note, as per Appendix 2K of FTP-2015-20, the fee for obtaining export license is Rs. 1000/- only (per application) irrespective of item / quantity / FOB value etc.

(iii) **Approved post-facto :** Cases shown as **Approved post-facto** implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, EFC in terms of Para 2.51(c) of HBP (Handbook of Procedure 2015-20). In order to facilitate export, Para 2.51 gives power to Chairman, EFC to issue authorization in those cases, which have been discussed by EFC at least once in previous meeting and got deferred, and where NOCs / recommendations have been received subsequently from the concerned agency(ies) with no divergence in views. However, such cases, shall be brought before EFC in its subsequent meeting for approval on ex-post facto basis.

(iv) **Dropped.** Cases shown as **Dropped** implies that the firm is not responsive to the queries of DGFT or to the concerned Administrative Ministry / Deptt. and has not furnished documents/information/ clarification as called for despite reminders. Such cases are dropped from active agenda of EFC. However, the case can be opened once the documents are received from the firm with fresh date of application.

(v) **Rejected.** Cases which are shown as **Rejected** implies that the EFC, after consultation with the Administrative Ministry / Deptt., decided not to grant authorisation due to reasons such as, proposal not supported by the concerned technical agency. No further communication will be issued by DGFT(Hqrs) in such cases. However, the firm can request for review of the decision of the Committee before DGFT.


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